

Information note to the Press (Press Release No.28/2018)

For Immediate Release

Telecom Regulatory Authority of India

TRAI issues Directions to M/s Reliance Communications Limited and M/s Reliance Telecom Limited, all access service providers and Mobile Number Portability Service Providers regarding extension of the validity period of Unique Porting Codes, issued to the subscribers of M/s Reliance Communications Ltd. and M/s Reliance Telecom Ltd. and allow porting of their mobile numbers till 20th March, 2018.

New Delhi, 22nd February, 2018– The Telecom Regulatory Authority of India (TRAI) has today issued **Directions to M/s Reliance Communications Limited and M/s Reliance Telecom Limited, all access service providers and Mobile Number Portability Service Providers regarding extension of the validity period of Unique Porting Codes, issued to the subscribers of M/s Reliance Communications Ltd. and M/s Reliance Telecom Ltd., pursuant to closure of 2G/GSM, CDMA services and discontinuation of voice services in all the licensed services areas by M/s Reliance Communications Limited and M/s Reliance Telecom Limited, till 20th March, 2018 and allow porting of their mobile numbers till 20th March, 2018.**

2. M/s Reliance Communications Ltd. (M/s RCL) on 30th October, 2017, intimated TRAI regarding closure of 2G/GSM services in Andhra Pradesh, Haryana, Maharashtra, UP (East), UP (West), Tamil Nadu, Karnataka and Kerala licensed service areas with effect from 1st December, 2017.

3. M/s RCL on 1st November, 2017, intimated TRAI regarding discontinuation of its CDMA services and upgrading the network from CDMA to LTE in 800 MHz band, with effect from 1st December, 2017, in Delhi, Rajasthan, UP (West), Tamil Nadu, Kerala, Karnataka, West Bengal, Gujarat and Kolkata licensed service areas consequent upon approval of Department of Telecommunications (DoT) on implementation of scheme of arrangement/amalgamation for transfer and vesting of telecommunication business of M/s SSSL to M/s RCL.

4. Considering the requests of M/s RCL, TRAI issued direction dated the 3rd November, 2017, and inter-alia, directed M/s RCL to generate Unique Porting Codes (UPCs) for all its subscribers in the licensed service areas mentioned above and keep all the UPCs generated pursuant to the date of direction i.e. 3rd November, 2017 and UPCs generated prior to this date which were valid on the said date, valid till 23:59:59 hours of 31st December, 2017, which was further extended till 23:59:59 hours of the 31st January, 2018, vide direction dated 1st January, 2018.

5. M/s RCL and M/s Reliance Telecom Ltd. (M/s RTL) through their joint intimation on the 29th November, 2017, informed TRAI regarding discontinuation of voice services by M/s RCL to all its existing subscribers in the licensed service areas of Bihar, Delhi, Himachal Pradesh, Jammu &




Kashmir, Kolkata, Madhya Pradesh, Mumbai, Orissa, Punjab, Rajasthan and West Bengal and by M/s RTL in the licensed service areas of Assam, Bihar, Himachal Pradesh, Kolkata, Madhya Pradesh, North East, Orissa, and West Bengal with effect from 29th December, 2017.

6. For the subscribers of the license service areas mentioned in para 5 above, TRAI issued direction No. 116-9/2017-NSL-II dated 13th December, 2017 and inter-alia, directed M/s RCL and M/s RTL to generate UPCs for all its subscribers in the licensed service areas mentioned above and keep all the UPCs generated pursuant to the date of direction valid till 23:59:59 hours of the 31st January, 2018.

7. Post expiry of the last date of porting of mobile numbers in the licensed service areas mentioned above, TRAI, received many complaints from subscribers of M/s RCL and M/s RTL, regarding non-receipt of the UPC or rejections of their requests for porting their mobile number on various grounds and therefore requesting for extension of validity of UPC as well as last date of porting, so that they can port their mobile number to other operator of their choice.

8. Keeping in view the requests from the subscribers and inconvenience faced by them in porting their mobile numbers, M/s RCL and M/s RTL have been directed to extend the validity of the UPCs generated by M/s RCL and RTL for their subscribers as referred vide directions dated 3rd November, 2017 and 13th December, 2018 and allow porting of the mobile numbers by 20th March, 2018. All access service providers and MNPSs also have been directed to allow porting of the mobile numbers of M/s RCL and RTL till 20th March, 2018.

9. For any clarification/ information Shri Syed Tausif Abbas, Advisor (Network Spectrum & Licensing), TRAI, may be contacted at email id: advmn@trai.gov.in or Telephone Number +91-11-23210481.


(S. K. Gupta)
Secretary, TRAI
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